

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal. No.116 of 2012

Dated : 20th July, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab StatePower Corporation Ltd. & Anr. ..Respondent(s)

**Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri,
Ms. Mandakini Ghosh
Mr. Anusha Nagarajan**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R.1**

ORDER

Admit. Mr. Anand K. Ganesan takes notice on behalf of Respondent No.1 and seeks some time to file the reply. Notice to be issued to the other Respondents returnable on 27.08.2012. Dasti service is permitted.

Post the matter on **27.08.2012**. In the meantime, reply to be filed by the Respondent No.1 on or before 20.08.2012 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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